

Statement 8: Financing of Gross Fiscal Deficit- As per cent to Total – 2015-16 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	100.0	3.6	-4.5	1.2	5.6	1.6	-2.7	-	-	-2.4	-2.3	100.0
2. Bihar	40.4	7.3	1.3	2.1	-1.3	-	0.6	-	-	-0.7	50.3	100.0
3. Chhattisgarh	69.8	-1.2	-0.1	10.9	5.1	2.0	0.5	-	-	12.0	1.0	100.0
4. Goa	29.1	6.8	-3.1	0.8	3.9	0.3	6.3	16.2	-0.2	-0.4	40.2	100.0
5. Gujarat	84.6	-0.2	-5.0	-0.1	3.0	-	15.0	-	-	4.7	-2.1	100.0
6. Haryana	43.3	1.3	1.6	-2.2	4.4	0.3	1.8	-	-0.1	55.9	-6.3	100.0
7. Jharkhand	85.5	2.9	7.8	7.9	-1.8	2.4	9.7	-0.3	-1.3	0.3	-13.1	100.0
8. Karnataka	72.5	4.6	7.0	0.7	12.6	-22.0	-1.0	2.4	-	-	23.1	100.0
9. Kerala	81.8	3.0	-0.1	-0.3	21.1	-0.1	-7.6	1.7	-0.3	-0.4	1.1	100.0
10. Madhya Pradesh	75.3	4.4	1.1	4.1	2.8	3.5	-6.3	7.3	1.5	-1.7	7.9	100.0
11. Maharashtra	76.4	0.6	-3.5	-0.4	4.1	-2.7	6.2	-1.6	-0.2	-0.4	21.6	100.0
12. Odisha	48.3	9.4	2.7	23.7	8.1	-	-38.7	99.3	-9.5	-1.0	-42.3	100.0
13. Punjab	73.6	1.0	13.1	2.4	12.6	-3.4	1.3	4.1	-	-0.9	-3.7	100.0
14. Rajasthan	20.7	5.7	-1.8	1.7	4.9	-0.8	0.4	-	-	63.7	5.5	100.0
15. Tamil Nadu	88.2	4.2	-0.5	2.1	4.8	0.1	-2.2	-3.2	-0.8	-0.1	7.4	100.0
16. Telangana	85.4	3.5	-2.1	3.9	1.8	2.7	-1.8	-	-	7.3	-0.6	100.0
17. Uttar Pradesh	45.8	-1.1	0.9	1.1	7.9	3.5	-5.0	5.6	-1.9	48.9	-5.7	100.0
18. West Bengal	85.2	5.2	11.7	-	4.1	-0.5	0.9	-	-	2.1	-8.7	100.0
II. Special Category												
1. Arunachal Pradesh	71.7	-8.7	78.1	38.8	-3.4	15.6	-183.2	184.6	-8.9	-312.4	227.8	100.0
2. Assam	7.4	-0.3	4.7	2.8	3.9	-	2.7	0.1	2.4	-	76.2	100.0
3. Himachal Pradesh	69.0	-0.6	-8.6	1.2	23.4	-	-	-	-	-2.0	17.6	100.0
4. Jammu and Kashmir	28.3	-1.4	-	1.7	16.9	0.5	-	-0.4	-	21.1	33.4	100.0
5. Manipur	36.1	-4.1	-4.1	4.4	4.6	-	27.2	-	-	-1.1	36.9	100.0
6. Meghalaya	64.4	-0.9	2.3	3.6	21.2	-	1.5	12.2	0.5	-1.5	-3.2	100.0
7. Mizoram	70.8	0.3	8.8	-7.2	176.9	1.9	12.9	-	9.6	10.0	-183.9	100.0
8. Nagaland	51.5	-1.5	0.3	1.0	6.3	-	-66.0	-	-	-3.9	112.2	100.0
9. Sikkim	92.7	-0.7	2.3	1.2	6.6	-5.2	-	-	-	-1.2	4.2	100.0
10. Tripura	24.7	-1.7	1.1	13.4	16.3	0.4	16.1	-17.2	0.7	-0.5	46.6	100.0
11. Uttarakhand	55.6	1.1	21.1	11.7	2.9	-	4.4	2.7	3.6	1.0	-4.2	100.0
All States	57.6	2.7	1.2	2.1	5.9	-0.5	-0.6	3.2	-0.3	19.1	9.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	478.6	-343.4	-	-	-	-	-	-	-2.4	-32.8	100.0
2. Puducherry	67.8	-0.1	-	10.8	5.9	-2.6	19.5	4.1	-1.1	21.5	-25.8	100.0

‘-’: Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.